

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4172

ANSWERED ON:02.05.2012

DELAY IN VERIFICATION OF CERTIFICATES BY UNIVERSITIES

Adhalrao Patil Shri Shivaji;Yadav Shri Dharmendra

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether many job seekers abroad have been facing difficulties in getting employment due to delay in verification of their certificates by the universities;
- (b) if so, the reasons for delay in processing requests for verification;
- (c) the details of the guidelines issued by the Union Government to all universities to process requests for verification of certificates in a time bound manner; and
- (d) the present status of the National Electronic Database of academic qualifications and its maintenance by an authorised depository?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) to (c): In June 2010, the Embassy of the State of Kuwait, New Delhi had brought to the attention of this Ministry, delay by Indian universities, in matters of verification of certificates of Indians who take up employment in Kuwait. The Ministry took up the matter with the University Grants Commission (UGC) who issued a letter to universities to process requests for verification of certificates on a time-bound basis. No such other cases have come to the notice of the Central Government. Verification and authentication of certificates are done by Universities and State Governments and Central Governments has no direct role to play in this matter.
- (d): The National Academic Depository Bill, 2011 was introduced in Lok Sabha on 5th September, 2011 and has yet to be considered in Parliament.